

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Crl.) No.9239/2019

(Arising out of impugned final judgment and order dated 24-01-2019 in CRLA No.7094/2007 passed by the High Court Of Judicature At Allahabad)

ATAR PAL

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 06-03-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT

HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Anilendra Kant Srivastava, Adv.
MR. Shiv Dev Dixit, Adv.
Mr. Baijnath Yadav, Adv.
Mr. R.S. Mishra, Adv.
Mr. Gokul Krishnan, Adv.
Mr. Narender Kumar Verma, AOR
Mr. Sarbendra Kumar, Adv.

For Respondent(s) Mr. Sarvesh Singh Baghel, AOR
Mr. Yagyawalkya Singh, Adv.
Mr. Rajan Kumar Chourasia, Adv.
Mr. Rajesh Kumar Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 28.04.2020.

In the meantime, the parties are at liberty to exchange pleadings.

(MUKESH NASA)
COURT MASTER

(PRADEEP KUMAR)
BRANCH OFFICER